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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI.

O.A.No.2477 of 1990

New Delhi: December 22, 1994

HON'BLE MR.JUSTICE S.C.MATHUR, CHAIRMAN

HON'BLE MR.S.R.ADIGE, MEMBER (A).

Shri Naresh Kumar,
s/o Shri Sardar Singh,
r/o Village & Post Office: Chawla,
New Delhi-110071.

....Applicant.

Versus

1. Union of India,
through Secretary,
Food and Civil Supplies,
New Delhi-110001.

2. Delhi Milk Scheme
through General Manager,
West Patel Nagar,
New Delhi

..... Respondents.

O R D E R (ORAL)

By Hon'ble Mr.Justice S.C.Mathur, Chairman.

This case has been taken up in the revised call. No one appeared on either side. Accordingly, the application is dismissed in default for non-appearance of the parties.

2. There shall be no order as to costs.

3. Interim order, if any operating, shall stand discharged.

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(S.R.ADIGE)
MEMBER (A)

Mathur
(S.C.MATHUR)
CHAIRMAN.

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